

CORAM :- HON'BLE SHRI JUSTICE R. I. CHAGLA
DATE :- 26/06/2025

COURT ROOM NO. :- 21 **

Sr. No.	Case Type	Name of Advocates	Date	OS
1	IAL/18663/2022 COMSL/18235/2022	AMR LAW	27.06.2025	OS
2	IA/ AMH20240127527D202500309 COMS/27/2022	PURNANAD & CO	27.06.2025	OS
3	IA/ AMH20240130152D202500065 COMS/27/2022	PURNANAD & CO	27.06.2025	OS
4	IAL/7668/2025 COMSL/38195/2024	NEDUMPARA & NEDUMPARA	30.06.2025	OS
5	IA/4485/2022 COMS/284/2022	SOLICIS LEX	30.06.2025	OS
6	COMSL/13824/2025	MKA	2.7.2025	OS
7	IAL/37730/2024 S/2045/2010	ESSENCE	3.7.2025	OS
8	S/363/2015 NMS/269/2016	IVOR PETER D'CRUZ	3.7.2025	OS
9	IAL/35518/2024 S/213/2024	PRADIP ZENDE	7.7.2025	OS
10	IA/2278/2024 IAL/28338/2024 S/8/2025	DIVEKAR & COMPANY	7.7.2025	OS
11	IAL/19041/2025 S/2347/2005	MEHUL SHAH	10.07.2025 AT 3.00	OS
12	IAL/21038/2024 S/107/2025	SUYANSH MORE	10.07.2025	OS
13	IAL/17219/2025 IAL/17218/2025	BILAWALA & CO	11.07.2025	OS
14	CRR/186/2025 IAL/26994/2021 S/406/2022	MIHIR KAKADE	11.07.2025 AT 3.00	OS